

09/06/2020

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 5804/2005	Mohammed Iabal Gulam Hussain Khan Vs Smt Batul Abdulla Khan & Anr	Adv J. P. Dubey Adv A. J. Almedia
2	Suit No. 7572/2002	Sunanda R. Dongarikar Vs Suryakant B. Hadikar	Chitnis Vaity & Co Saurabh Railkar
3	Suit No. 588/2014	Dr. Abdullah Mubarak Momin Vs Noorjahan Mubarak Momin	Adv P. R. Kadam Kalpesh Joshi

12/06/2020

Settlement

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8360/1996	Narottam V. Singh Vs Bharat Babulal Makwana & Ors	Arvind Rathod & Co

Judgment

2	Suit No. 471/1991	Jayeshkumar B. Jani Vs M/s Upkar Builders & Ors	Adv Madanlal Shah Adv J. R. Vakil
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Withdrawn

3	Suit No. 1601/2017	Mohammad Shafiq Abdul Majeed Qureshi Vs 1.Mohd. Akhtar Mohd. Umer Qureshi 2. M/s. Hilton Infrastructures	Adv Rahul G. Salve
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Consent Terms

4	Suit No. 2453/2019	Mr. Pradip Sanatkumar Dixit Vs Malvika Herbo Pharma Pvt. Ltd.	A. K. Singh & Piyush Singh
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Arguments

5	Suit No. 8253/1994	Prabhudas D. Kotecha Vs Arvind Jeram Kotecha	Rustomji & Ginwala A. R. Vaidya & Co
6	Suit No. 7716/2002	M/s Sangeeta Ramchand Vs Nadira M. Tambawala	Adv Pankaj Thatte Adv B. R. Zaveri
7	Suit No. 4745/2013 @ 4 Matters	Deepak Vishnu Pawar & Anr Vs M/s Shree Swami Samarthi Construction	Adv Alok Singh

NM Order

8	Suit No. 127/2019	Maharashtra Balvikas High School Vs Kusum Manohar Gople	V.R.Tripathi & Asso
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Court No. 02 (HHJ S. T. Soor)**05/10/ 2020**

No	Case No.	Name of Parties	Name of Advocates
<u>ARGUMENT</u>			
1	ABA No. 1681/2019	Karanjeev Jagjitsingh Vijan & Anr Vs Govandi Police Station	APP
2	ABA No. 1706/2019	Harvindersingh Jogindersingh Vijan Vs Govandi Police Station	APP
3	ABA No. 1707/2019	Jagjitsingh Ishwarsingh Vijan Vs Govandi Police Station	APP
4	ABA No. 1708/2019	Manpreet Singh Vijan Vs Govandi Police Station	APP
5	ABA No. 1709/2019	Jaspreet singh Vijan Vs Govandi Police Station	APP
6	ABA No. 1710/2019	Joginder Singh Ishwar Singh Vijan Vs Govandi Police Station	APP
7	ABA No. 1806/2019	Surendar Singh Ishar Singh Vs Govandi Police Station	APP
8	ABA No. 1827/2019	Baldev Singh Vijan Vs Govandi Police Station	APP

Court No. 02 (HHJ S. T. Soor)**05/10/ 2020**

05.10-09.10

No	Case No.	Name of Parties	Name of Advocates
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ORDER

1	Suit No. 8895/1994	K.R.Shenoy & 5 Ors Vs Mathurabai D. Patil & 21 Ors	Adv. Solomon & co. DhruveLiladhar&co.
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JUDGEMENT

10	Suit No. 471/1991	Jayeshkumar B. Jani Vs M.S.Upkar Builders & ors.	Madanlal N. Shah Adv. J.R.Vakil
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HEARING

11	Stamp No. 4707/2020	M/s Moosa Haji Patrawala Pvt. Ltd. Vs Yusuf Patrawala & Ors.	Adv. Prajot H. Jaggi
12	Stamp No. 4312/2020		
13	Stamp No. 4720/2020	Shobha Dattaram Talekar Vs Darpan Dattaram Talekar & anr.	Adv.P.S.Tiwari

Court No. 02 (HHJ S. T. Soor)

06/10/ 2020

No	Case No.	Name of Parties	Name of Advocates
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Hearing on Notice of Motion

05.10-09.10

1	Suit No. 7468/2001	M S Nanabhoy Jeejeebhoy Pvt.Ltd &Anr Vs Prataprao Salunkhe & 2 Ors.	Adv. Vigil Juris Adv. Suryavanshi
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Hearing

2	Stamp No. 4574/20	Aruna Sanjay Tiwari & Anr. Vs Sarika Nandkishroe Tiwari	Adv. Ashutosh Shukla
3	Stamp No. 1240/2020	Sarika Nandakishore Tiwari Vs Sanjay Nandakishore Tiwari	Adv. Maheshkumar Tiwar
4	Stamp No. 4716/2020	Ronald Bonnie Tixeira Vs Shyam Narayan Patel & Ors.	Adv. O.P.Singh

Court No. 02 (HHJ S. T. Soor)

07/10/20

No	Case No.	Name of Parties	Name of Advocates
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COMPLIANCE

No	Case No.	Name of Parties	Name of Advocates
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05.10-09.10

1	Suit No. 9171/1992	Anil Bimla Singh & Ors. Vs Ramrati Kamala Singh	Adv. H.V.Gala & Co. Adv. Arvind G. Shah
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Hearing

2	Suit No. 6612/2004	Shilpa Share & Securities Vs Pankaj K. Mehta	M.S.Madgavkar Mahesh Menon & Co.
3	Suit No. 4283/2012	Jayawant Manohar CHS Ltd. Vs Anil Achut Kalsulekar	adv. Sandip Ghogare

Court No. 02 (HHJ S. T. Soor)

08/10/20

No	Case No.	Name of Parties	Name of Advocates
<u>ORDER ON NOTICE OF MOTION</u>			
1	Suit No. 1273/2017	Shamina Haji Mohd. Petiwala Vs Asif Abdul Aziz Darvesh	Adv. Kunwar Pandey

2	Suit No. 2294/2019	Seeta Sadan CHS Ltd. Vs Shailesh Ramesh Jain	Adv. Harish R. Pawar
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ARGUMENT

3	Suit No. 7780/1998	Ram Mahal Co.Op.HSG Society Ltd. Vs Ravi Joseph Pereira & Ors	Adv. Pallavi Divekar Adv. Naazish N. Shah
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FRAMING ISSUE

4	Suit No. 9875/1988	Heera Panna CHS Ltd. Vs M S S P Builders & Ors.	Adv. Thakore Jariwala Adv. A.K. Chauhan
		<u>TAKING STEPS</u>	
5	Suit No. 8977/1995	M S Sam Enterpries Vs Babobai M. Patil & Ors.	Adv. Asif Iqbal Patel Adv. S.R. Mishra

05.10-09.10

Court No. 02 (HHJ S. T. Soor)

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No	Case No.	Name of Parties	Name of Advocates
EXPARTE JUDGMENT			
1	Suit No. 4/2019	Joseph Anthony Mendes Vs Fiona Bernard rodrigues	Adv. V.E.Pereira
<u>Hearing on Notice of Motion</u>			
2	Suit No. 8262/1994	Chandru G. Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
3	Suit No. 8264/1994	Mahesh C. Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
4	Suit No. 8265/1994	Shailesh Bijlani Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
5	Suit No. 8266/1994	Ratah C. Bijlalni Vs M S. Krishna Enterprises & Anr.	M.S.Prakash & Co. Jalshed Ansari
<u>HEARING</u>			
6	Suit no. 1126/2020	Avatar Singh Swaran Singh Chopra Vs Sabera Jalaluddin & Ors.	Adv. Geeta Bhoir

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05.10-09.10

Court No. 02 (HHJ S. T. Soor)**28/09/2020****Judgment**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 10471/2002	Jayeshkumar B. Jain Vs M/s. Upkar Builders & Ors	Madanlal Shah J. R. Vakil

Framing Issues

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9875/1988	Heera Panna Co-Op Hsg Soc Ltd Vs M/s. S. P. Builders & Ors	M. S. Thakore A. K. Chauhan

For Taking Steps

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8977/1995	M/s. Sam Enterprises Vs Mrs. Babobai M. Patil & Ors	Asif Iqbal Patel S. R. Mishra

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 4745/2013	Deepak Vishnu Pawar & Anr Vs M/s. Shree Swami Samarth Construction	Alok K. Singh
2	Suit No. 1097/2016	Hiren Dhirajlal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction	Alok K. Singh
3	Suit No. 1098/2016	Pankaj Kantilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction	Alok K. Singh
4	Suit No. 1099/2016	Ankit Bhogilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction	Alok K. Singh
5	Suit No. 2294/2016	Dipesh Bhogilal Kubadia & Anr Vs M/s. Shree Swami Samarth Construction	Alok K. Singh

Court No. 02 (HHJ S. T. Soor)

28.09.2020 - 03.10.2020

29/09/2020

Hearing

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8362/1996	Ashok R. Shetty Vs Sandeep Y. Shetye	M. P. Vashi

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 7716/2002	Sangeeta Ramchandra Vs Nadira M. Tambawala	Pankaj Thatte B. R. Zaveri
2	Suit No. 8235/1994	Prabhudas D. Kotecha Vs Arvind Jeram Kotecha	Rustamji & Ginwala A. R. Vaidya
3	Suit No. 1708/2018	Anita Anand Jogi Vs Anil Aithappa Jogi & Ors	Harish R. Pawar

NM Hearing

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 4212/2010	Dilshad Bohra Vs Zaitoon Abdul Hameed Antulay	P. M. Havnur Pandya Gandhi & Co

CS Hearing

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 2340/2003	Ramchandra B. Dangale Vs Shantaram B. Dangale & Ors	Vishwajeet Kapse A. I. Patel
2	Suit No. 6611/2004	Bhikubai Hormusji Daruwala Vs Nitin Shantaram Sagvekar & Anr	Dhanesh R. Shah P. Y. Kulkarni

Court No. 02 (HHJ S. T. Soor)

30/09/2020

Hearing

28.09.2020 - 03.10.2020

No	Case No.	Name of Parties	Name of Advocates
1	Charity Appln 15/2009	Vijay K. Mehta Vs Charu K. Mehta & Ors	Wadia Ghandy Co
2	Charity Appln 613/2014	Ashalata M. Phalke & Ors Vs Abhijeet B. Mokashi	I. T. Mishra
3	MA No. 13/2019	arshan Vilayati Ram Khanna Vs Varinder @ Rajan Darshan Khanna	Ashish Mishra

NM Hearing

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 3336/2018	Ashwini Ghate Vs M/s. Radius Developers	Charles M. Dmello
2	Suit No. 507/2019	Sayed Mazam Mehboob Shah Vs Sayed Gulam Dastagir Shah	C. B. Yadav

Court No. 02 (HHJ S. T. Soor)

01/10/2020

Hearing

No	Case No.	Name of Parties	Name of Advocates
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1	EA No. 23/2015	Khushnuma Ibrahim Khan Vs Asadullah Khan @ Sameer Khan & Ors	Ashraf Patel
2	EA No. 114/2015	Lorna J D'souxa Vs Andheri Om Niketan Co-op Hsg Soc	Kaushik & Co

Arguments

1	Suit No. 2312/2013	Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal
2	Suit No. 2313/2013	Anju Sunil Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal
3	Suit No. 2314/2013	Anju Sunil Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal
4	Suit No. 2316/2013	Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal
5	Suit No. 2317/2013	Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal
6	Suit No. 2318/2013	Sunil Sachu Babiani & Anr Vs M/s. Runwal Constructions	B. R. Dalal Z. A. Dalal

Court No. 02 (HHJ S. T. Soor)

03/10/2020

Consent Term

No	Case No.	Name of Parties	Name of Advocates
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1	Suit No. 8366/1999	Khorshed B. M. Ibtedai Vs Fardon Rustom Afagh & Ors	Pramodkumar & Co 1 st Court Receiver
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Arguments

1	Suit No. 73/2013	Ram Naresh Vishwanath Gupta Vs Ramfaresh Vishwanath Gupta & Anr	R. A. Yadav
2	Suit No. 524/2017	Mahaveerprasad Devihal Jain Vs Bhagwati Nandlal Jain	Ashok B. Shinde

Hearing

1	EA No. 69/2018	Canara Bank Vs M/s. Cosmo Technologys Inc & Ors	Vaishali R. Bhilare
2	EA No. 11/2019	Jankalyan Sahakari Bank Ltd Vs State Bank of India	Onkar Warange
3	MA No. 31/2020	Vijayrai Ramiyan Chattier Vs Niyam Bhasin	Niyam Bhasin

CS Hearing

1	Suit No. 2822/2019	Shama Shaikh Vs Murti Ishwar Acharya	Rajesh Kanojia
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Court No. 02 (HHJ S. T. Soor)**12/10/2020****Arguments**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 4411/2012	G. N. Musry Pvt Ltd Vs Sushila Santosh Sharma & Ors	Rahul Kurnik

Writ of Summons

No	Case No.	Name of Parties	Name of Advocates
18	Suit No. 5425/2007	Noshir K Engineer & Ors Vs Rajendra V Vakil & Ors	Irani M. S. Purohit

NM Order

No	Case No.	Name of Parties	Name of Advocates
40	Suit No. 1273/2017	Shamina Haji Mohd Petiwala Vs Asif Abdul Aziz Darvesh	Kunwar D. Pandey

Court No. 02 (HHJ S. T. Soor)**13/10/2020****Settlement**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8360/1996	Narottam V. Singh Vs Bharat Babulal Makwana & Ors	Arvind Rathod

Hearing

No	Case No.	Name of Parties	Name of Advocates
2	Suit No. 8362/1996	Ashok R. Shetty Vs Sandeep Y. Shetye	M. P. Vashi

Recording Evidence

No	Case No.	Name of Parties	Name of Advocates
3	Suit No. 9699/1993	Arihant Investment & Estates Pvt Ltd Vs Kiran R. Parelkar & Ors	M. S. Mehta

Recording Evidence PH

No	Case No.	Name of Parties	Name of Advocates
4	Suit No. 7354/1996	Suraj Estate Developers Pvt Ltd Vs Maharashtra Grass Merchants & Ors	M/s. Solomon & Co M. U. Pandey
5	Suit No. 8388/1994	Kiran Ramrao Parelkar & Ors Vs Arihand Investment & Estates Pvt Ltd	Suneel Mogre M. S. Mehta
6	Suit No. 8753/1993	Rajesh @ Gautam Kondiram Bhosale Vs Vasant Ramchandra Purohit	J. L. Sukhani
7	Suit No. 8190/1984	Ram Mahadik & Ors Vs Mangala M. Apte & Ors	Shaunak Satpute Vasant & Co

NM Order

No	Case No.	Name of Parties	Name of Advocates
8	St No. 4720/2020	Vs	

Court No. 02 (HHJ S. T. Soor)**14/10/2020****For _____**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9147/1995	Subhash Jardaprasad Tiwari Vs Kashinath Ramnihor Tiwari & Ors	M/s Nankani & Asso G. K. Masand

C/S Hearing

No	Case No.	Name of Parties	Name of Advocates
2	Suit No. 8556/1992	Amin Mohd Dawood Ebrahim & Ors Vs Shanti Agarwal & Ors	N. G. Pandya K. R. Dhanuka

Compliance

No	Case No.	Name of Parties	Name of Advocates
3	Suit No. 8344/1999	Praman Holdings Pvt Ltd Vs Laxmi Ballaiyya Naidu & Ors	Suresh M. Shah Sandeep Bhagwat
4	Suit No. 8979/1994	Mrudula B. Jadhav & Ors Vs Balkrishna Dharma Jadhav & Ors	Shiralkar & Co Yatin R Shah

Arguments

No	Case No.	Name of Parties	Name of Advocates
5	Suit No. 3377/2011	Purandar Pathak Vs Sachin P. Desai & Ors	Sunil Chaturvedi VNA Legal

Draft Issues

No	Case No.	Name of Parties	Name of Advocates
9	Suit No. 7470/2005	Pandurang Narshinha Kamat Vs Shantiben Vajralal Kapadia & Ors	M/s. N. N. Vaishnawa Indrajeet Kulkarni

Draft Issues

No	Case No.	Name of Parties	Name of Advocates
9	Suit No. 1120/2020	Waris Ali Mohd Shamim Vs Mohd Shamim Mohd Yasin	Nazhat Ansari

Court No. 02 (HHJ S. T. Soor)**15/10/2020****Hearing**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8895/1994	K. R. Shenoy & Ors Vs Mathurbai Dayansanker Patil & Ors	Solomon & Co Dhruve Liladhar & Co

Arguments

7	Suit No. 2528/2013	Asiatic CHS Ltd Vs Sanjay B. Doshi	M/s Legal Juris
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Suit Stayed

11	Suit No. 7347/2004	Manjulaben Shah & Ors Vs Ramchandra R. Mahulkar & Ors	M/s Jhangiani Narula Uday G. Jaguste
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Court No. 02 (HHJ S. T. Soor)**16/10/2020****Consent Term**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 1780/2015	Sarfuddin Dildar Khan Vs Riyazuddin Fakruddin Khan & Ors	Shailesh Shukla

Arguments

2	Suit No. 2988/2004	Ramchandra Namdev Sawant & Anr Vs Yashwant Dyandeo Sawant	P. J. Shinde C. R. Mishra
5	Suit No. 5804/2005	Mohd Iqbal Gulam Hussain Khan Vs Batul Abdulla Khan & Anr	J. P. Dubey A. J. Almedia

NM Order

16	Suit No. 2294/2019	Seeta Sadan CHS Ltd Vs Sailesh Ramesh Jain	Harish R. Pawar
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CS Hearing

18	Suit No. 2196/2009	Rajni William Menezes & Anr Vs Pravin Virji Maru	William Menezes
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Court No. 02 (HHJ S. T. Soor)**17/10/2020****Consent Term**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 10471/1991	Jayeshkumar B. Jani Vs M/s Upkar Builders & Ors	Madanlala Shah J. R. Vakil

Arguments

2	Suit No. 245/2015	Elite Associates Vs Kuldipsingh Manmoharsingh Rekhi	Jitendra Shukla
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Hearing

4	Suit No. 1757/2013	Aughadsingh Baddi & Ors Vs Trilochan Udaynath Samantara & Anr	S. P. Munghate Sachin Kadam
5	EA No. 485/2014	Ranjitsingh Shahzadsingh Jayant & Ors Vs Raghunath Laxman Vavekar & Ors	S. Pathak & Co
6	EA No. 541/2018	Mandapati Bhaskara Raju Vs M/s. Ashtech (India) Pvt Ltd	Sakina Kothari

Service

20	Suit No. 6791/2004	M/s Ravi Industries Pvt Ltd Vs M/s Amar Enterprises & Ors	M/s Haridas & Co M/s Chitnis & Co
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Court No. 02 (HHJ S. T. Soor)

19/10/2020

Ex-parte Judgement

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 4/2019	Joseph Anthony Mendes Vs Fiona Bernard Rodrigues	V. E. Pereira

Court No. 02 (HHJ S. T. Soor)**20/10/2020****Recording Evidence PH**

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 7739/1997	Narendrakumar R. Parashar Vs Asha Surendra Vyas	Rakesh Agarwal J. K. Majithia
2	Suit No. 8908/1994	Jayshri Joshi & Ors Vs Navin Harivijay Chogle & Ors	M/s O. P. Soni & Co Prakash Gyani
3	Suit No. 9484/1989	Killick Nixon Ltd Vs Geeta S. Parikh & Ors	Malvi Ranchhoddas I. D. Rathod

Directions

No	Case No.	Name of Parties	Name of Advocates
4	Suit No. 10213/1987	Gooloo Wilfred Rodrigues Vs Nariman M. Todywalla & Ors	R. C. Nichani Bilwala & Co

Suit Stayed

No	Case No.	Name of Parties	Name of Advocates
5	Suit No. 9122/1999	Jyoti P. Gandhi Vs Rohit M. Sanghvi & Ors	In person M/s. Divekar & Co

Arguments

No	Case No.	Name of Parties	Name of Advocates
6	Suit No. 4411/2012	G. N. Musry Pvt Ltd Vs Sushila Santosh Sharma & Ors	Rahul Kurnik

NM Order

No	Case No.	Name of Parties	Name of Advocates
7	Suit No. 1126/2020	Zubeda Ishteyauq Ahmed Ansari Vs Mohd Afzal Ansari & Ors	Sujata Rajguru

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Court No. 02 (HHJ S. T. Soor)

21/10/2020

Arguments

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 7716/2002	Sangeeta Ramchand Vs Nadira M. Tambawala	Pankaj Thatte B. R. Zaveri
2	Suit No. 8235/1994	Prabhudas D. Kotecha Vs Arvind Jeram Kotecha	Rustamji & Ginwala M/s A. R. Vaidya & Co

NM Order

No	Case No.	Name of Parties	Name of Advocates
3	Suit No. 1273/2017	Shamina Haji Mohd Petiwala Vs Asif Abdul Aziz Darvesh	Kunwar Pandey

CS Hearing

No	Case No.	Name of Parties	Name of Advocates
4	EA No. 15/2013	Sukla Pestonji Majoo & Ors Vs Fillis Joseph Misquitta	Nigel Quraishy
5	Suit No. 5644/2003	Mohd Iqbal Abdul Sattar Vs M/s Mohatta Builders Associates & Ors	D. T. Gandhy S. L. Raj

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Court No. 02 (HHJ S. T. Soor)

22/10/2020

Recording Evidence PH

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 9238/1995	K. G. Savalani Vs Rachana Hotumal Savalani	Sapana Nath Laxman P. Kanal
2	Suit No. 9240/1995	Prem Savalani Vs Rachana Hotumal Savalani	Sapana Nath Tejpal & Co

CS Hearing

3	Suit No. 2340/2003	Ramchandra B. Dangale Vs Shantaram B. Dangale	Vishwajeet Kapase A. I. Patel
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Order

4	Stamp No. 4720/2020	Vs	
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19.10.2020 - 23.10.2020

Court No. 02 (HHJ S. T. Soor)

23/10/2020

Order

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 8895/1994	K. R. Shenoy & Ors Vs Mathurbai Dayansanker Patil & Ors	Solomon Dhruve Liladhar & Co

Arguments

2	Suit No. 9088/1994	Willingdon Sports Club Vs S. G. Khanvilkar	Thakordas Yogeshwar Bhate
3	Suit No. 9918/1988	Lorna J. Dsouza Vs Andheri Om Niketan CHS	M. M. Vashi Law Charter

NM Hearing

4	Stamp No. 1240/2020	Vs	
5	Stamp No. 4107/2020	Vs	